

Office of District & Sessions Judge
Rouse Avenue Courts, New Delhi
Diary No.

1105A/11-6768/R
16 MAY 2024

Rouse Avenue Court, New Delhi

1591
16/05/24

2
16/05/24

9-488
196

21.99

HIGH COURT OF DELHI: NEW DELHI

No. 19 /D3/Gaz-IA/DHC/2024

Dated, the 15th May, 2024

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S.No.	Name of officer (Mr./Ms)	From	To	District to which allocated	Remarks
1	Nikhil Chopra	On repatriation from Coordinator Delhi International Arbitration Centre, Delhi High Court	District Judge (Commercial Court) 06, Central, THC	Central	In a vacant Court earlier presided over by Ms. Barkha Gupta
2	Pawan Kr. Matto	Special Judge (NDPS), North East, KKD	District Judge (Commercial Court) 04, Shahdara, KKD	Shahdara	In a vacant Court earlier presided over by Mr. Reetesh Singh
3	Ajay Garg	District Judge-01, East, KKD	ASJ (FTC) (POCSO), South, Saket	South	Vice Mr. Puneet Pahwa
4	Monika Saroha	PO, Labour Court 02, RACC	District Judge 05, West, THC	West	Vice Mr. Ashok Kumar
5	Dr. Surender Mohit Singh	ASJ (FTC)-01, West, THC	District Judge 01, East, KKD	East	Vice Mr. Ajay Garg
6	Ashok Kumar	District Judge-05, West, THC	PO, Labour Court 02, RACC		Vice Ms. Monika Saroha

Judicial Branch

PDESJ/RADC

16/05/2024

7	Kapil Kumar	District Judge-01, North East, KKD	ASJ (SPL FTC) North West, Rohini	North West	In a vacant court earlier presided over by Mr. Jagmohan Singh.
8	Puneet Pahwa	ASJ (FTC) (POCSO), South, Saket	Special Judge (NDPS), North East, KKD	North East	Vice Mr. Pawan Kr. Matto
9	Suneet Anand	On completion of training	ASJ (FTC)-01, West, THC	West	Vice Dr. Surender Mohit Singh
10	Ashish Gupta	On completion of training	District Judge 01, North East, KKD	North East	Vice Mr. Kapil Kumar

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judges of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

BY ORDER OF THE COURT

Sd/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

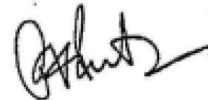
Endst. No. 3224-3254 /D3/Gaz.IA/DHC/2024

Dated, the 15th May, 2024

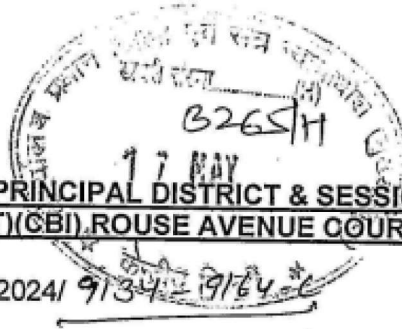
Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.

4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



(RAJ KUMAR RAWAT)
JOINT REGISTRAR (GAZ.-IA)



website
committee

12.50 P.M.

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT)(CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.5(1)/Gaz/RACC/2024/ 91342/9164

Dated 16/5/24.

Copy forwarded for information and necessary action to:-

1. The Ld. Judicial Officer concerned, Rouse Avenue Court Complex, New Delhi.
2. The P.S. to Ld. Principal District & Sessions Judge -cum-Spl. Judge(PC Act)(CBI), RACC, New Delhi.
3. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.
5. The Chowki In-charge, Rouse Avenue Court Complex t, New Delhi.
6. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.

16.05.24

(Arun Bhardwaj)
Officer In-charge(Judicial)
for Principal District & Sessions Judge-
cum-Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi